

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2764

TO BE ANSWERED ON THE 15TH MARCH, 2016/PHALGUNA 25, 1937 (SAKA)

ENCROACHMENT ON ROAD SIDES

2764. SHRI V. ELUMALAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the road sides in various parts of NCT of Delhi has been encroached and if so, the details thereof;

(b) whether the Government has constituted a task force to remove the encroachment and if so, the details in this regard; and

(c) the extent to which these encroachments have been removed so far?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): The Govt. of NCT of Delhi(GNCTD) has informed that the North, East and South Delhi Municipal Corporations maintain the right of way of roads less than 60 feet under their jurisdiction. The action for removal of

any type of encroachment, if required within the right of way of the road, is taken from time to time at zonal level with the assistance of local police.

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The New Delhi Municipal Council (NDMC) has informed that their Enforcement Department removes unauthorised encroachments, if any, on the road sides/footpaths in the NDMC area on day to day basis. During a recent drive, the enforcement team has removed encroachments in Connaught Place, Janpath, Palika Bazar area etc.

Delhi Development Authority (DDA) has informed that there is temporary encroachment only on urban extension road-1 from NH-01 to Western Yamuna Canal under the jurisdiction of the DDA. Quick Response Team (QRT) has been constituted in the DDA to deal with the encroachment. The temporary encroachers in the nature of vendors have been removed by the QRT with the help of police.

The GNCTD has informed that Task Force to remove encroachments have been constituted, headed by the Deputy Commissioner (Revenue) of each district.

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The Delhi Police has informed that legal action is taken against the encroachers in Delhi under Section 83/97, 100 of Delhi Police(DP) Act and Section 283 of the Indian Penal Code (IPC). The details of action taken by Delhi Police against the encroachers since 2013 are as under:

Year	Section 83/97 of DP Act	Section 100 of DP Act	Section 283 of IPC
2013	5317	287	1107
2014	3814	296	2115
2015	1252	258	2841
2016 (upto 31.01.16)	144	17	189
